



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

शुक्रवार, डिसेंबर २९, २००६/पौष ८, शके १९२८

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Excess Expenditure) Act, 2006 (Mah. Act No. XL of 2006), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XL of 2006.

(First published, after having received the assent of the Governor, in the "Maharashtra Government Gazette", on the 29th December 2006).

An act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 1999 in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 1999 in excess of the amounts granted for those services and for that year ; it is hereby enacted in the Fifty-seventh Year of the Republic of India as follows :—

Short title. **1.** This Act may be called the Maharashtra Appropriation (Excess Expenditure) Act, 2006.

Issue of Rs. 8,80,64,74,512 out of the Consolidated Fund of the State to meet Excess expenditure for the Year 1998-1999. **2.** From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of eight hundred eighty crore sixty four lakhs seventy four thousand and five hundred twelve rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the thirty-first day of March 1999 in excess of the amounts granted for those services and purposes for that financial year.

Appropriation. **3.** The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 1999.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding— Voted by the Legislative Assembly	Charged on the Consolidated Funds (4)	Total
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-2	Council of Ministers	2013. Council of Ministers	35,05,031	..	35,05,031
A-3	Elections	2015. Elections	1,15,09,003	..	1,15,09,003
A-4	Public Service Commission	2051. Public Service Commission	..	34,165	34,165
A-12	Social Security and Welfare	2235. Social Security and Welfare	3,32,02,822	..	3,32,02,822
	Total-General Administration Department		4,82,16,856	34,165	4,82,51,021
Home Department					
B-2	State Excise	2039. State Excise	60,73,917	..	60,73,917
B-5	Secretariate-General Services	2052. Secretariate-General Services	14,78,568	..	14,78,568
B-6	Police	2055. Police	12,94,19,922	..	12,94,19,922
B-7	Jails	2056. Jails	33,65,954	..	33,65,954
B-8	Other Administrative Services	2070. Other Administrative Services	1,27,36,426	..	1,27,36,426
	Total-Home Department		15,30,74,787	..	15,30,74,787
Revenue and Forests Department					
C-1	Land Revenue	2029. Land Revenue	51,23,201	..	51,23,201
C-8	Public Works	2059. Public Works	68,18,85,872	..	68,18,85,872
C-17	Forestry and Wild Life	2406. Forestry and Wild Life	5,96,73,905	..	5,96,73,905
C-18	Agricultural Research and Education.	2415. Agricultural Research and Education	19,21,975	..	19,21,975
	Total-Revenue and Forests Department		74,86,04,953	..	74,86,04,953

Public Works Department

H-2	Other Administrative Services	2070, Other Administrative Services	3,503	3,503
H-3	Housing	2216, Housing	89,76,982	89,76,982
H-5	Forestry and Wild Life	2406, Forestry and Wild Life	36,452	36,452

Public Works

2202, General Education	54,39,582
2203, Technical Education	..
2205, Art and Culture	..
2210, Medical and Public Health	..
2217, Urban Development	..
2230, Labour and Employment	..
2403, Animal Husbandry	..
2405, Fisheries	..

H-10 Public Works and Administrative and Functional Buildings.

Total-Public Works Department .. 90,16,937 54,39,582 1,44,56,519

**Water Resources Department
(Irrigation Department).**

I-1	Social Security and Welfare	2235, Social Security and Welfare	16,74,806	16,74,806
I-3	Major and Medium Irrigation	2701, Major and Medium Irrigation	4,13,62,00,475	4,13,62,00,475

Total-Water Resources Department .. 4,13,78,75,281 4,13,78,75,281

Law and Judiciary Department

J-1	Administration of Justice	2014, Administration of Justice	9,70,70,090	9,70,70,090
J-2	Secretariate-General Services	2052, Secretariate-General Services	2,05,223	2,05,223
J-5	Other Social Services	2250, Other Social Services	31,342	31,342

Total-Law and Judiciary Department .. 9,73,06,655 9,73,06,655

SCHEDULE—Contd.

(1)	(2)	(3)	Rs.	Rs.	(4)	Rs.
		Industries, Energy and Labour Department				
K-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	1,26,490	1,26,490
K-4	Labour and Employment	2230, Labour and Employment	..	31,07,477	..	31,07,477
	Total-Industries, Energy and Labour Department	..	31,07,477	1,26,490	..	32,33,967
		Rural Development and Water Conservation Department				
L-4	Crop Husbandry	2401, Crop Husbandry	..	15,15,975	..	15,15,975
L-5	Soil and Water Conservation	2402, Soil and Water Conservation	..	75,65,94,853	..	75,65,94,853
L-11	Hill Areas	2551, Hill Areas	..	1,00,063	..	1,00,063
L-12	Minor Irrigation	2702, Minor Irrigation	..	8,73,24,002	..	8,73,24,002
	Total-Rural Development and Water Conservation Department	..	84,55,34,893	84,55,34,893
		Food, Civil Supplies and Consumer Protection Department.				
M-4	Secretariate-Economic Services	3451, Secretariate-Economic Services	..	12,09,343	..	12,09,343
M-5	Other General Economic Services.	3475, Other General Economic Services	..	1,08,051	..	1,08,051
	Total-Food, Civil Supplies and Consumer Protection Department	..	13,17,394	13,17,394
		Public Health Department				
R-3	Medical and Public Health	2210, Medical and Public Health	..	40,92,66,878	..	40,92,66,878
	Total-Public Health Department	..	40,92,66,878	40,92,66,878

S-1	Medical and Public Health ..	Medical Education and Drugs Department 2210, Medical and Public Health ..	19,06,34,601	..	19,06,34,601
		Total-Medical Education and Drugs Department ..	19,06,34,601	..	19,06,34,601
T-2	Social Security and Welfare ..	Tribal Development Department 2235, Social Security and Welfare ..	4,678	..	4,678
T-4	Co-operation ..	2425, Co-operation ..	50,00,000	..	50,00,000
		Total-Tribal Development Department ..	50,04,678	..	50,04,678
V-5	Co-operation ..	Co-operation, Marketing and Textiles Department (Co-operation and Textiles Department). 2425, Co-operation ..	2,62,05,963	..	2,62,05,963
		Total-Co-operation, Marketing and Textiles Department ..	2,62,05,963	..	2,62,05,963
W-2	General Education ..	Higher and Technical Education Department (Higher and Technical Education and Employment Department). 2202 General Education ..	31,16,138	..	31,16,138
W-4	Art and Culture ..	2205, Art and Culture ..	25,44,183	..	25,44,183
W-5	Labour and Employment ..	2230, Labour and Employment ..	1,64,52,082	..	1,64,52,082
		Total-Higher and Technical Education Department ..	2,21,12,403	..	2,21,12,403
Y-1	Interest Payment ..	Water Supply and Sanitation Department 2049, Interest Payment	3,77,71,000	3,77,71,000
		Total-Water Supply and Sanitation Department	3,77,71,000	3,77,71,000
ZB-1	Parliament/State/Union Territory Legislatures.	Maharashtra Legislature Secretariat 2011, Parliament/State/Union Territory ..	50,46,650	5,97,767	56,44,417
ZB-2	Social Security and Welfare ..	2235, Social Security and Welfare ..	4,29,000	..	4,29,000
		Total-Maharashtra Legislature Secretariat ..	54,75,650	5,97,767	60,73,417
		Total-A-Expenditure on Revenue Account ..	6,98,55,89,228	19,92,80,937	7,18,48,70,165

H-15	Capital Outlay on Removal of Regional Imbalance.	25,77,17,983	25,77,17,983
	4202. Capital Outlay on Education, Sports, Art and Culture.		
	4210. Capital Outlay on Medical and Public Health.		
	4250. Capital Outlay on Other Social Services.		
	5054. Capital Outlay on Roads and Bridges		
	Total-Public Works Department ..	50,30,21,170	50,30,21,170
	Water Resources Department		
	(Irrigation Department)		
I-12	Capital Outlay on Minor Irrigation	4,49,76,375	4,49,76,375
	Total-Water Resources Department ..	4,49,76,375	4,49,76,375
	Industries, Energy and Labour Department		
K-13A	Capital-Outlay on Village and Small Industries.	25,00,000	25,00,000
	Total-Industries, Energy and Labour Department ..	25,00,000	25,00,000
	Food, Civil Supplies and Consumer Protection Department		
M-6	Capital Outlay on Food, Storage and Warehousing	1,05,85,71,000	1,05,85,71,000
	Total-Food, Civil Supplies and Consumer Protection Department ..	1,05,85,71,000	1,05,85,71,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Tribal Development Department				
		4059, Capital Outlay on Public Works				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes				
		4250, Capital Outlay on Other Social Services				
		4401, Capital Outlay on Crop Husbandry				
		4402, Capital Outlay on Soil and Water Conservation.				
		4403, Capital Outlay on Animal Husbandary				
		4404, Capital Outlay on Dairy Development		77,70,571		77,70,571
		4405, Capital Outlay on Fisheries.				
		4406, Capital Outlay on Forestry and Wild Life				
		4425, Capital Outlay on Co-operation				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation				
		4851, Capital Outlay on Village and Small Industries.				
		5054, Capital Outlay on Roads and Bridges.				
		Total-Tribal Development Department		77,70,571		77,70,571
		Total-B-Expenditure on Capital Account		1,61,68,39,116		1,61,68,39,116
T-7	Capital Outlay on Tribal Area Development Sub-Plan.					

C-Expenditure under Debt Heads

Agriculture, Animal Husbandary, Dairy Development and Fisheries Department

D-21	Loans to Government Servants etc.	7610, Loans to Government Servants, etc.	13,43,531	..	13,43,531
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Total-Agriculture, Animal Husbandary, Dairy Development and Fisheries Department		..	13,43,531	..	13,43,531
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Housing Department

(Housing and Special Assistance Department)

9-14	Loans for Other Social Services.	6250, Loans for Other Social Services ..	34,11,900	..	34,11,900
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Total-Housing Department		..	34,11,900	..	34,11,900
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Tribal Development Department

T-9	Loans to Government Servants etc.	7610, Loans to Government Servants, etc.	2,150	..	2,150
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Total-Tribal Development Department		..	2,150	..	2,150
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Maharashtra Legislature Secretariate

ZB-3	Loans to Government Servants etc.	7610, Loans to Government Servants, etc.	7,650	..	7,650
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Total-Maharashtra Legislature Secretariate		..	7,650	..	7,650
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Total-C-Expenditure under Debt Heads		..	47,65,231	..	47,65,231
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Grand Total		..	8,60,71,93,575	19,92,80,937	8,80,64,74,512
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